

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
 DATE : 05.09.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Misc Appln 25/2020	Mrs. Clara L. Fernandes Vs The Estate Officer For Air India	Hearing	Sachin Chandan Deepika Agrawal
2	Misc Appln 30/2020	Samubai J. Valodra Vs The Estate Officer For Air India	Hearing	Sachin Chandan Deepika Agrawal

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**CRIMINAL CAUSE LIST**  
 DATE : 05.09.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	SC 862/16	Dharavi Police Station. Vs Sangam Tirath Sahani	Arguments	Public Prosecutor Yakub Shaikh
2	NDPS MA 804/20	Adnan Mukhtar Shaikh Vs State of Maharashtra Deonar Police Station	Hearing	Ayaz Khan / Dilip Mishra